40 Written Answers to [RAJYA SABHA]

Starred Questions

Public Sector OMCs, namely, Indian Oil Corporation Limited, Hindustan Petroleum Corporation Limited and Bharat Petroleum Corporation Limited have implemented daily revision of retail selling price of petrol and diesel in the entire country effective 16th June, 2017.

The details of number of times the prices of petrol and diesel were increased/ decreased/no change since 16thJune, 2017 till 15th December, 2017 in Delhi are given as under:-

Particulars	Petrol (No. of days)	Diesel (No. of days)
No. of Days Price Increased	103	101
No. of Days Price Decreased	54	41
No. of Days No Change in Price	25	34

(Period 16th June-15th December, 2017)

The International FOB prices of petrol and diesel *vis-a-vis* domestic retail selling prices at Delhi on 16th June, 2017 and 14th December, 2017 are given below:-

Particulars	Unit	Petrol		Diesel	
		16.06.17	14.12.17	16.06.17	14.12.17
International product price	\$/bbl	60.09	72.91	58.27	72.77
RSP at Delhi	₹/Ltr	65.48	69.07	54.49	58.33

Further, Government had reduced the Central Excise duty on petrol and diesel by  $\gtrless$  2 per litre effective 4th October, 2017.

The Central Government also requested the State Governments to reduce VAT imposed by them on petrol and diesel so as to give more relief to the consumers. Accordingly, 3 State Governments and 1 Union Territory have reduced the VAT on petrol and diesel.

## Skill development in Saansad Adarsh Grams

<sup>†\*52.</sup> DR. SUBHASH CHANDRA: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) the number of employment opportunities created till date for the skilled manpower in Saansad Adarsh Grams, the State-wise details thereof;

(b) the details of various schemes implemented for the skill development and creation of employment in Saansad Adarsh Grams; and

† Original notice of the question was received in Hindi.

(c) whether any assessment has been made about the economic growth of such villages, if so, the details thereof?

THE MINISTER OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI DHARMENDRA PRADHAN): (a) and (b) Saansad Adarsh Gram Yojana (SAGY) was launched on 11.10.2014 and is being implemented by Ministry of Rural Development. Under SAGY, each Member of Parliament is taking the responsibility of developing physical and institutional infrastructure in three villages by 2019. The Scheme is unique and transformative as it has a holistic approach towards development. It envisages integrated development of the selected village across multiple areas such as agriculture, health, education, sanitation, environment, livelihoods etc. After the adoption under SAGY, the Gram Panchayats have recorded remarkable progress with regard to a range of parameters such as immunization of children, strengthening of PDS, enrollment in social security schemes, electrification and piped drinking water supply among others.

The skill development activities are being promoted by around 20 Central Ministries/Departments across the country. In addition, most of the State Governments also have their own programmes for promotion of skill development within their States. Further, the industry is also engaged in skill development activities to meet its corporate social responsibilities or to meet its skilled manpower requirements.

The Ministry of Skill Development and Entrepreneurship (MSDE) as the nodal Ministry for all skill development activities in the country, is coordinating the efforts of all stakeholders so as to optimize the outcomes. It is providing policy guidance and promoting convergence of efforts in skill development space especially for promotion of skill development through Short Term Training (STT), Recognition of Prior Learning (RPL), Long Term Training in Industrial Training Institutes (ITIs) and Polytechnics, and Apprenticeship. The skill ecosystem being developed is catering to the requirement of youth across the country including youth from Saansad Adarsh Gram Yojana (SAGY).

(c) Separate assessment on economic growth of these villages has not been made.

## Increase in incidents of lynching by mob

\*53. SHRI M.P. VEERENDRA KUMAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether incidents of lynching by mob are reportedly on the rise in the country and if so, the details thereof and the reasons therefor;

(b) the total number of such cases reported, persons killed/injured, arrested and the action taken against them during each of the last three years, State-wise;